UGC in the current financial year to enable it to meet the essential requirements of these institutions. UGC has since informed the Central Universities, Deemed Universities and Delhi Colleges that, in the current financial year, they would be provided 7.5% more grants for the salary component and 5% more for non-salary component over and above the non-plan 1991-92. grants sanctioned to them in However, grants for meeting the pensionary liabilities would be provided on actual basis.

Kendriya and Navodaya Vidyalaya in Haryana

- 869. SHRI MOHINDER SINGH LA-THER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :
- (a) what is the district-wise number of Central Schools and Navodaya Vidyalavas opened in Haryana from 1st January, 1990 till date together with the details of such schools proposed to be opened during the current financial year; and
- (b) what are the names of the places in Haryana wherefrom demand to open new · Central Schools and Navodaya Vidyalas have been made?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) 1990 (b) After 1st January, Navodaya Vidyalayas, one each in the district of Kurukshetra and Rewari. and one Kendriya Vidyalaya in Haryana, were started.

Requests have been received for Navodaya Vidyalayas in Ambala, Karnal and Gurgaon districts from the Government of Haryana and Kendriya Vidyalayas at Kharak Kalan, Mohamadpur and CCI Charkhi Dadri in Haryana. However, due to financial constraints there is no proposal to open more Kendriya Vidyalayas and Navodaya Vidyalayas in the State of Haryana during the current financial year.

Protection of Mahabodhi Temple

to Ouestions

- 870. SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state :
- (a) whether it is a fact that the Mahabodhi Temple in Bodhgaya has been repaired some time ago:
- (b) if so, whether the carvings on the stone temple have been damaged by coment coating; and
- (c) what steps Government have taken to protect this historical monument?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA); (a) to (c) The temple is under the State Govern-The work of repairs/renovations carried out by the Bodhgaya Temple Advisory Committee affecting the ancient. features was brought to the notice of the said Committee.

Enquiry against Principals of Kendriva Vidvalavas

- 871, PROF. SAURIN BHATTACHAR-YA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:
- (a) whother it is a fact that in many preliminary enquiries ordered by Kendriya Vidyalaya Sangathan during the current academic session against Principals of Kendriya Vidyalayas, prima facie cases have been established;
- (b) if so, the details of such Principals and the charges established against them: and
- (c) what are the details of action taken or initiated in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) Yes, Sir. The details are given in the Statement.

Statement

Enquiry against Principals of Kendriya Vidyalayas

| SI. Name of the Principal No. | Prima facie charge established after preliminary inquiry during current academic session | Action taken/initiated |
|---|---|---|
| 1 2 | 3 | 4 |
| I. Shri C. P. Singh Principal (u/s) K.V., Babina Cantt. | Exhibiting immoral behaviour with a lady teacher and a student | Chargesheeted |
| 2. Shri P. C. Jain Principal, KV No. 1, AFS Agra | Misutilising the permission granted to him for joining M. Ed. courses | -D 0- |
| 3. Shri R. C. Roy formerly Principal, KV, Lawerence Road, New Delhi | Plnancial irregularities in play- ground levelling for national meet | Censured |
| 4. Shri R. Kumar Principal , KV, Janakpuri, New Delhi | -Do- | -Do |
| 5. Shri N. N. Mishra Principal, KV, Andrewsganj, New Delhi | -Do- | -Do |
| 6. Shri I. D. Mishra Principal, KV, CRPF, Nagpur | Financial impropriety | Chargesheeted |
| 7. Shri A. Kamashastri Principal, KV, RDSO, Lucknow | Financial irregularities | Warning issued |
| 8. Shri S. P. Singh formerly Principal, KV, Hubli (now at Binaguri) | Financial irregularities | Chargesheeted |
| 9. Dr. N. N. Mishra Principal, K V , Namrup (now at KV, Bamrauli) | Irregular appointment of Lab Attendant | Chargeshected |
| 10. Shri M. B. Singh Principal, KV, Suratgarh | Violation of academic rules | Chargesheored |
| 11. Shri S.K.Y. Jha Principal, KV,Vasco-De-Gama. | Irregular appointment and bribe case. | Referred to C.V.C. |
| 12. Shri N. C. Giri Principal, KV, Meghahatuburu. | Irregularities in admission | Disciplinary authority has decided to charge-sheet the Principal. |
| 13. Shri N. C. Jain . Principal, KV, Sagar. | Irregular appointment of his daughter | Chargesheeted |

. Irregular adpussion and un-Disciplinary authority 14. Shri/S. S. Sharma authorised collection. has decided to charge-Principal, sheet the Principal. KV, No. 2, Kanpur. _Do --15. Shri S. M. Ghouse . . Appointment of Group 'D' employees in impersonation and Principal. accepting assignment broad. KV No. 2, Pondicherry. . Irregularities in making Referred to C V.C. 16 Shri K. D. Trivedi . admissions Principal. KV No. 1, Salt Lake, Calcutta Disciplinary authority . Irregularities in appointment/ 17. Shri G. Rama has decided to charge-Principal. admissions. sheet the Principal. KV, Mugalsarai. . Financial/admission irregularities/ _Do --18. Shri K. K. Dixit harassment to lady teacher. Principal.

Claim of Existence of Saryu River in Afghanistan

KV, Ranikhet.

872. SHRI CHIMANBHAI MEHTA: SHRI SARADA MOHANTY:

SHRIMATI MIRA DAS:

SHRI MOHD. KHALEELUR RE-MAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in "The Times of India" of the 20th October, 1992 regarding a claim that Saryu River existed in Afghanistan as "Horayu' river in ancient times;
- (b) whether it is a fact that another astrophysicist has announced his conclusions that Ramayana period dates back to Rig-Vedic period and the lands depicted in Ramayana are traceable in Afghanistan; and
- (c) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Yes, Sir.

(c) The hypotheses proposed by the two scholars are based on a literary exercise and not on archaeological evidence. Besides

no period of Indian archaeology could be termed as Rig Vedic as well as Ramayana period. Nor is it possible to establish such a sequence in archaeological terms.

राज्य भण्डारों की शियंत्रण में प्रमुख खाँगज

- 873 **ओ जिम्बरण सिंह** : क्या **साद** मंत्री यह बताने की कपा करने कि :
- (क) क्या प्रमुख खनिजों को राज्य सरकारों के नियंत्रण के अधीन लाने की संभावना है, यदि हां, तो कक्ष तक और यदि नहीं, तो इसके क्या कारण हैं:
- (स) सनिज संबंधी विवादों और प्रिथकारों के बार में राजस्थान सरकार द्वारा क्या-क्या मांगे रसी गई हैं; और
- (ग) क्लेन्द्रीय सरकार द्वारा उस संबंध में अब तक क्या कार्यवाही की गई है ?

बान मंत्रालय के राज्य मंत्री (शी बलराम शिह् गावन): (क) राज्य सरकारों को पहले ही सभी खीनजों के भूसर्वीक्षण/खनन पट्टे देने (कुछ मामलों में केन्द्र सरकार के अनुमादन के अनुसार) और इस प्रकार के पट्टेधारियों से डेडर्ट/रायल्टी वसूल करने और अपने पास रखने के अधिकार दे दिए गए हैं।

(ख) केन्द्र सरकार ने खान और खिनज (विनिष्मन और विकास) अधिनियम, 1957 में संशोधन करने के बार में राज्य सरकारों से कुछ सुझाव मांगे थी, उसके उत्तर